

SL. No.14

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/353/2023 in CP (IB) No.334/95/HDB/2020
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Erragam Sudhir Reddy
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/353/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Personal Guarantor.

As there is stay of Hon’ble NCLAT is in force, **matter is adjourned to 11.01.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)